GOVERNMENT OF INDIA MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA UNSTARRED QUESTION NO. 931 TO BE ANSWERED ON 27.06.2019

BAN ON CHINESE PRODUCTS TO BOOST MSME SECTOR

931. SHRI BHAGWANTH KHUBA:

WILL THE MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether the Government proposes to totally ban Chinese manufactured products in the country to boost MSME Sector;
- (b) if so, the details thereof; and
- (c) the details of Chinese products being marketed in the country at present?

ANSWER

MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI NITIN GADKARI)

(a) to(c): Government has taken several measures for promotion and development of Micro Small and Medium Enterprises (MSMEs). These include Prime Minister's Employment Generation Programme (PMEGP), Scheme of Fund for Regeneration of Traditional Industries (SFURTI), A Scheme for Promoting Innovation, Rural Industry and Entrepreneurship (ASPIRE), Credit Guarantee Scheme (CGTMSE), Credit linked Capital Subsidy-Technology Upgradation Scheme (CLCS-TUS), National Manufacturing Competitiveness Programme (NMCP), Micro & Small Enterprises- Cluster Development Programme (MSE-CDP).

Appropriate measures are taken for imposing anti- dumping duty, counter-vailing duty and safeguard duty, as deemed necessary from time to time on any article imported into India in such increased quantities and under such conditions so as to cause or threaten to cause serious injury to the Indian domestic industry.

As per the information received from Directorate General of Commercial Intelligence and Statistics (DGCIS) the value of imports of Chinese products into India has been US\$ 70319.55 Million in 2018-19 as compared to US\$ 76380.70 Million in 2017-18.
